

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) 125/10/HDB/2017
NAME OF THE COMPANY	Neutrino Power Systems Pvt Ltd
NAME OF THE PETITIONER(S)	Bank of Bahrain & kuwati
NAME OF THE RESPONDENT(S)	Neutrino Power Systems Pvt Ltd
UNDER SECTION	Sec 10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VK SAXIT	adv	5. 2208011597	Soy day
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J.VIJAY Junior Counsel	5 unior counsel	vijase jurisprine, com 9102077267	J. 410-1

ORDER

Heard. Shri V.K.Sajith, Learned Counsel for Petitioner and Shri J.Vijay on behalf of Shri VVSN Raju, Learned Counsel for Respondent.

At the request of both the Counsels, case is posted to 05-12-2017.

Member (T)

Member (J)

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